## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 202/397-398/NCLT/AHM/2016 (New) CP No. 4/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Pinakin Navnitlal Khadiyali

V/s.

Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DHIRRIM R. DANE PCS PERFORMENT ID

2. NIRALI SARDA ADVOCATE PROPERTY AND ADVOCATE

## **ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Ms. Nirali Sarda present for Respondents.

Learned PCS for petitioner stated that he is sick today and he is not in a position to argue the matter. Learned Counsel for Respondent requested time to file reply which request is contrary to the order of this Tribunal dated 11.04.2017.

List the matter on 07.07.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.